

up a thermal power station in Ib Valley of Orissa; and

(b) if so, by when such a proposal is going to be finalised?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) and (b) The Project Report for setting up of a thermal power station of 4x210 MW at Baniadipali in Sambalpur District of Orissa for utilisation of Ib valley power grade coal has been received from the Government of Orissa. The Project Report envisages the commissioning of the first Unit of 210 MW by April, 1989 with subsequent units being commissioned at successive intervals of 6 months each. The necessary inputs such as coal linkage clearance from environmental angle availability of water availability of infrastructural facilities etc., are required to be tied up before the project proposal can be techno-economically appraised.

WRITTEN ANSWERS TO QUESTIONS

Telecast of children films

*105. **SHRI M. BASAVARAJU:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to telecast full length feature films (e.g. Tarzan series) specially for children;

(b) if so, by when such a proposal is likely to be implemented; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b) Suitable feature films specially for children are being regularly telecast by Doordarshan Kendras.

(c) Does not arise.

Shortage of Photographers to cover Asiad

*106. **SHRI SURESH KALMADI:**
SHRI ARVIND GANESH KULKARNI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that there is shortage of photographers who could cover the Asiad to be held in November this year;

(b) if so, what arrangements have been made by Government to meet the shortage; and

(c) whether any foreign photographers have been called for the purpose and if so, on what terms?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Supply of Poor Quality Coal to Power Plants

*107. **SHRI HARVENDRA SINGH HANSPAL:** Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that poor quality of coal supplied to the power plants has been the major cause of poor generation of power in the country;

(b) whether at the last meeting of the Chief Ministers this serious concern of the States was conveyed to him and demands were made for better quality coal;

(c) if so, what is Government's reaction in the matter; and

(d) what steps are being taken by Government to supply suitable coal to the power plants?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) to (d) A number of Chief Ministers and Power

Ministers of States made the observation at the Power Ministers' Conference held at New Delhi on 27-8-1982 that power generation had suffered due to unsuitable quality of coal supplied to thermal power stations. But this is only one of the factors affecting power generation.

However, the Government is aware of the need to ensure coal of requisite quality to thermal power stations. Coal Supplies are being continuously monitored in terms of both quality and quantity. Joint sampling of coal by the Coal Companies and power station authorities is in vogue at several locations. An important measure being taken for improvement of quality of coal supply is the installation of coal handling plants at the coal mines, in a phased manner. Government have also recently constituted a Committee under the Chairmanship of Shri Mohd. Fazal, Member, Planning Commission to examine, *inter-alia*, the requirements of coal for thermal stations in qualitative terms and recommend specific measures for improvement wherever necessary.

Production of Polyester Fibre

*108. SHRI NAND KISHORE BHATT:

SHRI T. CHANDRASEKARA REDDY:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that producers of polyester fibre in Korea and Taiwan are dumping their surplus production in our country at artificially depressed prices to the disadvantage of our indigenous industry;

(b) if so, what measures Government are taking to protect the indigenous units of polyester fibre; and

(c) whether Government propose to take off this item from the Open General Licence (OGL) and if not, what are the reasons therefor?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) Representations have been received from the Association

of Polyester Staple Fibre Manufacturers that overseas exporters in the Far East are offering polyester staple fibre to Indian consumers at very low prices.

(b) and (c) The representations are under consideration.

Pendency of cases in the Supreme Court and the High Courts

*109. SHRI KALRAJ MISHRA:

SHRI HARI SHANKAR BHABHRA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the number of cases pending in the Supreme Court and the various High Courts as at present;

(b) what is the number out of them which are more than (i) 20 years (ii) 10 years and (iii) 5 years old;

(c) what steps have been taken by Government to ensure speedy disposal of the old cases; and

(d) what is the number of cases which were pending in the Supreme Court and the various High Courts at the end of each of the last three years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL): (a), (b) and (d) Information as furnished by the Registries of Supreme Court and the High Courts is given in the attached Statement. [See Appendix CXXIV, Annexure No. 31].

The pendency of cases over 20 years' old is not available.

(c) The steps taken to reduce the pendency are given in the attached Statement. [See Appendix CXXIV, Annexure No. 32].